Annexure-3 Name of the corporate debtor: Ramakrishna Housing Private Limited; Date of commencement of CIRP 28th October, 2022; List of creditors as on: 30th November, 2022;

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

SI. No.	Name of creditor	Details of claim received		Details of claim admitted					f aim	any , that off	claim tted	claim ication		
		Dateof receipt	Amount clai med	Amountof claim admitted	Natureof claim	Amount Security interest	Amount covered by guarantee	Whether related party?	% voting share inCoC	Amountof contingent cla	Amount of a mutual dues, may be seto	Amount of cl not admitt	Amountof cl under verific	Remarks , if any
	LIC HFL	11/11/2022	3,19,58,07,857	2,60,74,76,065		To be ascertained							58,83,31,792	
	Yes Bank	14/11/2022	83,36,08,376			To be ascertained							-	

For Ramakrishna Housing Private Limited

Sriram Parthasarathy Interim Resolution Professional IP.No: IBBI/IPA-002/IP/N00292/2017/2018/10895